

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 350 of 2019**

**IN THE MATTER OF:**

**Mr. S.R. Mohan & Anr.**

**...Appellants**

**Versus**

**Duvalla Deekshitutu & Ors.**

**...Respondents**

**For Appellant: Mr. Kiran B.S., Advocate.**

**For Respondent: Mr. Rohit Agarwal, Advocate for Respondent Nos. 1, 2, 3, 4, 5 & 9.**

**Mr. Ankur Mittal, Advocate for Respondent No. 7**

**Mr. Sunil Fernandes, Advocate for Respondent No. 8.**

**Mr. Nishanth Patil and Mr. Chirag Jain, Advocates for Respondent No. 11.**

**ORDER**

**05.03.2020** List the Appeal 'For Admission (After Notice)' on **8<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)